

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 15th May, 2025

No.HC.VII-88/2015/3105/A: It is notified herein that the Hon'ble Gauhati High Court has been pleased to constitute a Three Member Committee consisting of Hon'ble Mr. Justice Parthivjyoti Saikia, Hon'ble Mr. Justice Devashis Baruah and Hon'ble Mr. Justice Mridul Kumar Kalita for formulating a policy/guidelines for establishment of new Courts under the jurisdiction of the Gauhati High Court, on the basis of number of pending cases.

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC.VII-88/2015/3106-3113/A
Copy to:-

Dated 15.05.2025.

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The P.S to Hon'ble Mr. Justice Parthivjyoti Saikia.
5. The P.S to Hon'ble Mr. Justice Devashis Baruah.
6. The P.S to Hon'ble Mr. Justice Mridul Kumar Kalita.
- ✓ 7. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
8. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.


REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI